



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENTS.

ERRATUM.

The 16th September 1936.

In notification no. 14, dated the 1st April 1936, published at page 6, Part III, of the *Orissa Gazette*, dated the 1st April 1936, the following correction shall be made:—

In line 6 of the notification for "notification no. 19" read "notification no. 18".

A. F. W. DIXON,

Offg. Chief Secretary to Government.

NOTIFICATIONS.

The 17th September 1936.

No. 4167—La-33-R.—Whereas it appears to the Government of Orissa that land is required to be taken by Government

at the expense of the Sambalpur District Council for a public purpose, viz., for the play ground and garden for the M. V. School at Dhama, in the village of Dhama, tahsil Sadr, zila Sambalpur, it is hereby notified that for the above purpose a piece of land measuring, more or less, 1.10 acres of standard measurement consisting of plot nos. 613/1 (0.04), 617 (0.28), 618 (0.38), 619 (0.18), 620/3 (0.13) and 622/2 (0.09) bounded on the—

North—By plot nos. 613, 1130, Sonapur Raja's Bungalow and 614,

East—By plot nos. 620/1, 622 and 620,

South—By plot nos. 615, 1131, 619/1 and 620/1,

West—By plot nos. 604 road and 613, is required within the aforesaid village of Dhama.

This notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Deputy Commissioner, Sambalpur.

Objections to the acquisition, if any, filed under section 5-A, by any person interested within the meaning of that section on or before the 19th October 1936, before the Deputy Commissioner of Sambalpur, will be considered.

The 18th September 1936.

No. 4223—La-4-R.—Notification no. 354—La-4-R., dated the 30th April 1936, published at page 33, Part III, of the *Orissa Gazette* of the 8th May 1936, regarding acquisition of land for a dumping ground in the village of Badbandha, tahsil Sadr, zila Sambalpur, is hereby cancelled.

The 23rd September 1936.

No. 4369—La-35-R.—DECLARATION.—Under section 6 of the Land Acquisition Act the Governor hereby declares that the land specified below and measuring acres 0.12, be the same a little more or less, is needed for a public purpose, to wit, for excavating a leading drain in rear of outlets nos. 1 and 2 of the right side leading channel of the Koratoli Tampara and under sections 3 and 7 of the same Act, the Revenue Divisional Officer, Chatrapur, is appointed to perform the functions of a Collector under the Act and directed to take order for the acquisition of the said land. A plan of the land is kept in the office of the Revenue Divisional Officer, Chatrapur, and may be inspected at any time during office hours.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with Survey or Patnamash number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
Ganjam	Chatrapur	Koturu.	Inam Wet Devadayam conveyed by T.D. No. 196 S. No. 26/2.	Sri Tumbeswara Swamy represented by the Archaka and the Manager for the time being, Bharata Raulo of Pratapur village.	S. No. 19-A.	19-A and S. No. 26/3	S. N. 514	S. No. 26/1	0.12

By order of the Governor,

A. F. W. DIXON,

Offg. Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 13th September 1936.

No. 5004-L.S.-G.—In exercise of the powers delegated to the Inspector of Municipal Councils and Local Boards under section 233 of the Madras Local Boards Act, 1920 (XIV of 1920), the Secretary to the Government of Orissa in Education, Health and Local Self-Government Department to whom the powers of the said officer have been assigned by notification no. 1244-L.S.-G., dated the 15th June 1935, hereby

(2) declares under sub-section (1) of section 5 of the Act that the local area specified in column (2) of the appended schedule shall be a village for the purposes of the Act with the name shown in column (3) of the said schedule; and

(3) directs:

(a) under sub-section (1) of section 10 of the Act that the total number of members of the Panchayat Boards shall be as specified in column (4) of the said schedule;

(b) under sub-section (2) of section 9 of the Act one seat shall be reserved for Adi-Dravidas in the Panchayat Board.

SCHEDULE.

Serial no.	Description of local area (revenue village, taluk and district).	Name of the village.	Number of members of the Panchayat Board.
(1)	(2)	(3)	(4)
1	Saru revenue village in Chatrapur taluk, Ganjam district.	Saru ...	Non-reserved ... 9 Reserved for Adi-Dravidas 1 Total 10

The 13th September 1936.

No. 5006-L.S.-G.—In exercise of the powers delegated to the Inspector of Municipal Councils and Local Boards under section 233 of the Madras Local Boards Act, 1920 (XIV of 1920), the Secretary to the Government of Orissa in Education, Health and Local Self-Government Department to whom the powers of the said officer have been assigned by notification no. 1244-L.S.-G., dated the 15th June 1935, hereby

(2) declares under sub-section (1) of section 5 of the Act that the local area specified in column (2) of the appended schedule shall be a village for the purposes of the Act with the name shown in column (3) of the said schedule; and

(3) directs :

(a) under sub-section (1) of section 10 of the Act that the total number of members of the Panchayat Board shall be as specified in column (4) of the said schedule;

(b) under sub-section (2) of section 9 of the Act one seat shall be reserved for Adi-Dravidas in the Panchayat Board.

SCHEDULE.

Serial no.	Description of local area (revenue village, taluk and district).	Name of the village.	Number of members of the Panchayat Board.
(1)	(2)	(3)	(4)
1	Revenue villages of Darbandho and Godorapalli.	Durbandho ..	Non-reserved .. 12 Reserved for Adi-Dravidas 1 Total 13

The 13th September 1936.

No. 5008-L.S.-G.—In exercise of the powers delegated to the Inspector of Municipal Councils and Local Boards under section 233 of the Madras Local Boards Act, 1920 (XIV of 1920), the Secretary to the Government of Orissa in Education, Health and Local Self-Government Department to whom the powers of the said officer have been assigned by notification no. 1244-L.S.-G., dated the 15th June 1935, hereby

(2) declares under sub-section (1) of section 5 of the Act that the local area specified in column (2) of the appended schedule shall be a village for the purposes of the Act with the name shown in column (3) of the said schedule; and

(3) directs :

(a) under sub-section (1) of section 10 of the Act that the total number of members of the Panchayat Board shall be as specified in column (4) of the said schedule;

(b) under sub-section (2) of section 9 of the Act one seat shall be reserved for Adi-Dravidas in the Panchayat Board.

SCHEDULE.

Serial no.	Description of local area (revenue village, taluk and district).	Name of the village.	Number of members of the Panchayat Board.	
(1)	(2)	(3)	(4)	
1	Revenue villages of Konchudu and Kontaikolia.	Konchudu ..	Non-reserved ...	10
			Reserved for Adi-Dravidas	1
			Total	11

The 13th September 1936.

No. 5010-L. S.-G.—In exercise of the powers delegated to the Inspector of Municipal Councils and Local Boards under section 233 of the Madras Local Boards Act, 1920 (XIV of 1920), the Secretary to the Government of Orissa in Education, Health and Local Self-Government Department to whom the powers of the said officer have been assigned by notification no. 1244-L. S.-G., dated the 15th June 1935, hereby

(2) declares under sub-section (1) of section 5 of the Act that the local area specified in column (2) of the appended schedule shall be a village for the purposes of the Act with the name shown in column (3) of the said schedule; and

(3) directs:

- (a) under sub-section (1) of section 10 of the Act that the total number of members of the Panchayat Board shall be as specified in column (4) of the said schedule;
- (b) under sub-section (2) of section 9 of the Act one seat shall be reserved for Adi-Dravidas in the Panchayat Board.

SCHEDULE.

Serial no.	Description of local area (revenue village, taluk and district).	Name of the village.	Number of members of the Panchayat Board.	
(1)	(2)	(3)	(4)	
1	Bellagam Revenue village, Chatrapur taluk, Ganjam district.	Bellagam ..	Non-reserved ...	8
			Reserved for Adi-Dravidas	1
			Total	9

The 13th September 1936.

No. 5012-L.S.-G.—In exercise of the powers delegated to the Inspector of Municipal Councils and Local Boards under section 233 of the Madras Local Boards Act, 1920 (XIV of 1920), the Secretary to the Government of Orissa in Education, Health and Local Self-Government Department to whom the powers of the said officer have been assigned by notification no. 1244-L. S.-G., dated the 15th June 1935, hereby

(2) declares under sub-section (1) of section 5 of the Act that the local area specified in column (2) of the appended schedule shall be a village for the purposes of the Act with the name shown in column (3) of the said schedule; and

(3) directs:

- (a) under sub-section (1) of section 10 of the Act that the total number of members of the Panchayat Board shall be as specified in column (4) of the said schedule;
- (b) under sub-section (2) of section 9 of the Act one seat shall be reserved for Adi-Dravidas in the Panchayat Board.

SCHEDULE.

Serial no.	Description of local area (revenue village, taluk and district).	Name of the village.	Number of members of the Panchayat Board.						
(1)	(2)	(3)	(4)						
1	Sahapur revenue village, Chatrapur taluk, Ganjam district.	Sahapur ...	<table><tr><td>Non-reserved ...</td><td>9</td></tr><tr><td>Reserved for Adi-Dravidas</td><td>1</td></tr><tr><td></td><td> 10</td></tr></table>	Non-reserved ...	9	Reserved for Adi-Dravidas	1		10
Non-reserved ...	9								
Reserved for Adi-Dravidas	1								
	10								

Government Department to whom the powers of the said officer have been assigned by notification no. 1244-L. S.-G., dated the 15th June 1935, hereby

(2) declares under sub-section (1) of section 5 of the Act that the local area specified in column (2) of the appended schedule shall be a village for the purposes of the Act with the name shown in column (3) of the said schedule; and

(3) directs:

- (a) under sub-section (1) of section 10 of the Act that the total number of members of the Panchayat Board shall be as specified in column (4) of the said schedule;
- (b) under sub-section (2) of section 9 of the Act one seat shall be reserved for Adi-Dravidas in the Panchayat Board.

SCHEDULE.

Serial no.	Description of local area (revenue village, taluk and district).	Name of the village.	Number of members of the Panchayat Board.
(1)	(2)	(3)	(4)
1	Bhatokumarda revenue village with its hamlets in Chatrapur taluk, Ganjam district.	Bhatakumarada	Non-reserved .. 9 Reserved for Adi-Dravidas 1 Total 10

The 16th September 1936.

No. 5148-L. S.-G.—In exercise of the powers conferred by sections 9, 10 and 47 of the Madras Local Boards Act, 1920 (Madras Act XIV of 1920), the Governor hereby directs—

- (i) that with effect from the date of the next ordinary elections, the district of Ganjam shall be divided into twenty-seven circles as shown in the first column of the Schedule hereto appended; and
- (ii) that with effect from the date fixed under sub-clause (ii) of clause (b) of section 7 of the Madras Local Boards (Amendment) Act, 1935 (Madras Act XIII of 1935), the said circles shall respectively return the number of members specified against them in column (2) and (3) of the said schedule

SCHEDULE.

Number and name of circle.	Number of members.		Community or sex for whom seats in column (3) are reserved.
	For non-reserved seats.	For reserved seats.	
(1)	(2)	(3)	(4)
I Surangi-Jarada ..	1		
II Chikati-Jayantipur ..	1		
III Dura-Guranti ..	1		
IV Bhapur-Berhampur Golontra..	1	4	1. Muslim. 1. Indian Christian. 1. European. 1. Women.
V Narayanapur-Digapahandi ..	1		
VI Pattapur ..	1		
VII Bodogada ..	1		
VIII Dhowgam ..	1		
IX Aska ..	1	1	Adi-Dravida.
X Gangpur-Nimina ..	1		
XI Surada-Suramuni ..	1		
XII Russellkonda-Mujjagada ..	1		
XIII Kullada-Gerada ..	1		
XIV Bellugunta-Jagannadhprasad..	1		
XV Buguda-Ballipadra ..	1		
XVI Sasanam-Pullasara ..	1		
XVII Boirani-Jarada ..	1		
XVIII Kudala-Sikula ..	1		
XIX Sumandalo-Mundala ..	1		
XX Bhalia-Konchana ..	1		
XXI Konaipur ..	1		
XXII Khallikote ..	1		
XXIII Chatrapur ..	1	1	Adi-Dravida.
XXIV Tangganapalli ..	1		
XXV Hinjili-Purushottapur ..	1		
XXVI Bagusala-Busikidi ..	1		
XXVII Battili-Varanasi ..	1		
Total ...	27	6	

By order of the Governor,

R. P. WARD,

Offg. Secretary to Government.

**LAW AND COMMERCE
DEPARTMENT.****NOTIFICATION.***The 18th September 1936.*

No. 3777-Com.—It is hereby notified for general information that Cuddalore is free from cholera and that the regulations for

the prevention of the introduction of cholera by sea which were enforced in the ports of Orissa against vessels arriving from Cuddalore are withdrawn.

C. G. NAIR,

Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER, ORISSA.

NOTIFICATIONS.

The 14th September 1936.

No. 1232-L. R.S.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act VIII of 1923, the Revenue Commissioner, Orissa, hereby directs the survey under the provisions of the said Act, of the washerman inam lands mentioned below in the zamindari village of Dhowgam, Aska taluk, Ganjam district and of the boundaries common to them and the adjoining estate.

Schedule of the lands showing the boundaries.

Serial no.	Name of plot.	Wet or Dry.	Extent.	East.	West.	North.	South.
1	2	3	4	5	6	7	8
1	Ghodadia Chottabero Pahado.	Wet.	1 31	Carpenter inam land of Jadu Maharana and others.	Canal Poramboke.	Carpenter inam land of Jadu Maharana.	Joggali inam land of Ogadhu Patro and boundary of Bahadaguda.
2	Bondhotoko Pahado.	Do.	0 74	Foot path (Donda).	Inam lands of Chinuari Rangu Subudhi and Pathithopabono Ponda.	Zamindari Zeroyiti land of Dhamu Gowdo.	Tank Poramboke.
3	Podlabango Pahado.	Do.	1 16	Zamindari Zeroyiti land of Basu Behera and others.	Zamindari lands of Lok khono Sahu and others.	Inam lands of Somanath Purohit.	Zamindari Zeroyiti land of Ogadhu Patro.
4	Kharipadia Pahado.	Do.	0 61	Komma Nalo ..	Zamindari Zeroyiti land of Gopal Nahoko and Dama Nahoko.	Zamindari Zeroyiti land of Salbo Gowdo.	Zamindari Zeroyiti land of Madhu Porida.
5	Hajjo Upparo Gurda Pahado.	Do.	0 45	Zamindari Zeroyiti land of Chinuari Bhagirathi Subudhi.	Banjar land of Ogadhu Patro.	Zamindari Zeroyiti land of Chinuari Bhagirathi Subudhi.	Zamindari Zeroyiti land of Ogadhu Patro.
6	Chancharai Balli Pahado.	Dry.	0 27	Barber inam land of Ballo Dakuva and others.	Carpenter inam dry lands of Jadu Maharana and others.	Karanam inam land of Sadhu Rautho and zamindari zeroyiti land of Kolbalyam Badithiya.	Karanam inam dry land of Sadhu Rauto.
7	Tentuliamako Pahado.	Wet.	0 20	Inam land of Sree Jagannathaswami.	Carpenter wet land of Jadu Maharana and others.	Boundary of Kero Rajendra pur village.	Canal.

The 21st September 1936

No. 313-S. R.—In exercise of the powers delegated under section 17 (b) ii of the Madras Survey and Boundaries Act VIII of 1923, the Revenue Commissioner of Orissa hereby directs the survey under the provisions of the said Act of the portions of the land in zamindari Darmila inam wet S. no. 271/1 and zamindari jirayati wet 271/2 of Sikula village Atagada estate required for a burial ground and burning ghat in Sikula village Kodala taluk, Ganjam district.

The 21st September 1936.

No. 316-S. R.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act VIII of 1923, the Revenue Commissioner of Orissa hereby directs the survey under the provisions of the said Act of the boundaries common to the zamindari jiroiyati land in S. no. 271 in the village of Sikula and the adjoining Government land S. no. 273 communal cart track poramboke in the village of Sikula in Kodala taluk of the Ganjam district.

P. T. MANSFIELD,

Revenue Commissioner, Orissa.

QUARTERLY FINANCE STATEMENT OF THE PROVINCIAL AND CENTRAL CO-OPERATIVE
BANKS AND UNIONS IN ORISSA FOR THE QUARTER ENDING
THE 31ST DECEMBER 1935.

Quarterly Finance Statement of the Provincial and Central Co-operative Banks
LIABILITIES AND QUASI-LIABILITIES.

PART

Name of Bank.	Outside the movement.				Within the				
	Deposits fixed, current or savings bank, by non-members or by members in an individual capacity.	Debentures.	Overdrafts from outside banks, e.g. Presidency or joint stock.	Other items.	Fixed deposits or loans received from Societies or Central Banks or Provincial Bank.	Drawn portion of cash credit with Provincial Bank.	Savings Bank or current accounts held in favour of Societies or Central Banks.	Reserve fund of bank itself.	Paid-up share capital.
1	2	3	4	5	6	7	8	9	10
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
<i>The Bihar and Orissa Provincial Co-operative Bank Ltd.</i>	63,55,428	17,03,333 (Govt. loan.)	..	2,06,790	5,52,115	..	5,08,643	6,97,000	6,11,200
1. Cuttack Central Co-operative Bank Ltd.	5,38,731	..	..	..	..	534	7,393	21,200	67,700
2. Banki Dompura Central Co-operative Union Ltd.	1,87,736	..	..	54	1,09,509	2,743	898	40,254	55,870
3. Kujang Central Co-operative Union Ltd.	1,61,595	..	..	..	79,934	164	1,123	3,113	82,620
4. Kendrapara Central Co-operative Bank Ltd.	2,00,769	..	..	..	47,824	14,690	435	8,538	29,012
5. Jajpur Central Co-operative Bank Ltd.	2,34,912	..	..	..	36,323	14,883	548	9,625	44,322
6. Puri Central Co-operative Bank Ltd.	2,29,492	..	..	..	20,687	12,500	1,458	12,048	34,120
7. Khurda Central Co-operative Bank Ltd.	2,31,395	..	..	..	24,361	..	3,808	36,506	62,342
8. Nimapara Central Co-operative Union Ltd.	25,521	..	..	..	82,358	6,396	161	3,757	19,390
9. Bolasore Central Co-operative Bank Ltd.	8,57,420	..	..	..	9,958	14,454	496	49,695	60,563
10. Bhadrak Central Co-operative Bank Ltd.	1,61,747	..	..	..	1,04,231	11,072	784	24,104	48,564
11. Sambalpur Central Co-operative Bank Ltd.	70,024	..	..	..	2,060	15,732*	33	12,597	16,855
12. Bargarh Central Co-operative Bank Ltd.	55,842	..	..	..	18,551	7,203	988	21,650	24,174
13. Angul Central Co-operative Union Ltd.	1,02,629	..	..	..	38,925	14,760	3,020	33,300	33,809
Total ..	31,53,513	..	..	54	5,74,753	1,15,131	21,235	2,70,837	5,35,341

and Unions in Orissa for the quarter ending the 31st December 1935.

ASSETS AND QUASI-ASSETS.

1.

movement.				Outside the movement.						Within the movement could.	
Name of Bank.	Other Items.	Undrawn liabilities, e.g., cash credit accounts guaranteed by the Provincial Bank to Central Banks or to Societies, and by the Central Banks to other Central Banks or Societies.		Cash in hand and in outside banks.	Government paper.	Post Office Savings Bank deposits.	Other investments of a liquid nature in outside concerns.	Undrawn balance of assured cash credit.		Loans to Agricultural Societies.	Loans to non-Agricultural Societies.
		To cover deposits.	For loans transaction.					With Presidency or Joint Stock Bank.	With Provincial Bank.		
1	11	12	13	14	15	16	17	18	19	20	21
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
<i>The Bihar and Orissa Provincial Bank Ltd.</i>	4,30,642	..	..	83,548	37,33,410	..	2,05,875	..	..	12,842	1,76,509
1. Cuttack Central Co-operative Bank Ltd.	42,928	..	5,740	11,559	..	..	64	..	14,466	5,09,196	25,872
2. Banki Dompara Central Co-operative Union Ltd.	28,305	..	..	3,237	500	364	..	..	12,257	3,70,487	3,353
3. Kujang Central Co-operative Union Ltd.	4,750	..	..	16,089	..	1,952	..	..	9,836	2,20,273	976
4. Kendrapara Central Co-operative Bank Ltd.	10,362	..	..	1,293	..	501	..	..	310	2,45,664	92
5. Jajpur Central Co-operative Bank Ltd.	14,883	..	..	5,691	..	2,019	..	..	117	2,58,083	30,507
6. Puri Central Co-operative Bank Ltd.	19,066	..	..	1,833	3,631	..	..	..	2,500	1,37,106	66,850
7. Khurda Central Co-operative Bank Ltd.	34,220	..	..	1,967	5,202	132	..	..	21,447	3,02,648	34,650
8. Nimapara Central Co-operative Union Ltd.	7,494	..	..	1,141	..	513	743	..	3,604	1,10,634	2,803
9. Balasore Central Co-operative Bank Ltd.	43,830	..	..	..	146	..	..	..	546	8,37,943	..
10. Bhadrak Central Co-operative Bank Ltd.	37,375	..	..	7,612	10	..	..	..	3,928	3,11,157	175
11. Sambalpur Central Co-operative Bank Ltd.	6,240	..	..	302	..	18	..	..	..	88,900	8,997
12. Baigarh Central Co-operative Bank Ltd.	6,726	..	..	4,163	..	631	..	..	2,797	91,939	6,092
13. Angul Central Co-operative Union Ltd.	44,623	..	..	1,624	..	9,102	31,550	..	240	2,74,680	2,752
Total ..	8,07,552	..	5,740	56,461	9,459	15,322	32,367	..	72,648	37,07,704	1,83,119

Quarterly Finance Statement of the Provincial and Central Co-operative Banks and Unions in Orissa
for the quarter ending the 31st December 1935.

PART I.—concl'd.

ASSETS AND QUASI-ASSETS.

Name of Bank.	Within the movement.					Net profit of past year.	Rates of interest on which money is usually.		Last dividend declared.	Remarks.
	Loans or deposits due to the Central Bank by the Provincial Bank or other Central Banks.	Loans and deposits due to Provincial Bank by Central Bank.	Uncalled share capital.	Guaranteed share capital.	Other investments inside the movement.		Borrowed.	Lent.		
1	22	23	24	25	26	27	28	29	30	31
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.				
<i>The Bihar and Orissa Provincial Co-operative Bank Ltd.</i>	..	59,80,117	9,16,900	..	9,02,859	1,02,391	1 2½ to 3½ and 4½%	5½% and 6½%	..	Figures of 1935 are also included.
1. Cuttack Central Co-operative Bank Ltd.	26,173	..	27,865	..	62,031	46,837	3 to 0½%	8 to 12½%	Not declared	
2. Banki Dompara Central Union Bank Ltd.	1,010	..	..	..	27,892	8,109	6%	11%	3½%	
3. Kujang Central Co-operative Union Ltd.	..	..	..	..	10,570	6,571	3 to 5%	12½%	9½%	
4. Kendrapara Central Co-operative Bank Ltd.	2,651	..	7,253	..	10,623	2,532	4 to 8%	6 to 12½%	Nil	
5. Jajpur Central Co-operative Bank Ltd.	..	..	4,673	..	23,795	4,017	3 to 7%	6 to 12½%	Nil	
6. Puri Central Co-operative Bank Ltd.	..	..	8,145	..	39,620	..	3 to 7%	10 to 12½%	Nil	
7. Khurda Central Co-operative Bank Ltd.	..	..	4,118	..	36,196	4,862	5½ to 7%	10 to 11½%	Nil	
8. Nimapara Central Co-operative Union Ltd.	..	..	..	..	13,257	5,887	3 to 7%	10½ to 12½%	9½%	
9. Balasore Central Co-operative Bank Ltd.	12,699	..	40,532	..	57,360	16,914	3 to 5%	9½ to 10½%	9½%	
10. Bhadrak Central Co-operative Bank Ltd.	..	..	56	..	33,756	..	3 to 8%	6½ to 12½%	6½%	
11. Sambalpur Central Co-operative Bank Ltd.	771	..	24,505	..	5,215	..	10 to 3%	12%	..	
12. Bargarh Central Co-operative Bank Ltd.	17	..	13,771	..	5,525	5,838	12 to 3%	20 to 12½%	..	
13. Angul Central Co-operative Union Ltd.	3,478	..	8,241	..	15,994	22,469	3 to 7½%	10 to 12½%	..	
Total	46,799	..	1,39,164	..	3,47,837	1,24,036	..	..	..	Interest due 31st Dec 1935 was Rs. 732.

Quarterly Finance Statement of the Provincial and Central Co-operative Banks and Unions in Orissa for the quarter ending the 31st December 1936.

PART II.

Name of Bank.	Deposits or debentures of the kind dealt with in columns 2 and 3 of Part I.						Repayment of loans by societies.		
	On current or savings bank account.	Deposits for not more than three months.	Other deposits and debentures falling due.				Estimated.		Actual, in 12 months preceding present quarter.
			In twelve months from commencement of present quarters.	In next 12 months.	In 12 months following.	In subsequent years.	In twelve months from commencement of present quarter.	In next 12 months.	
1	2	3	4	5	6	7	8	9	10
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
<i>The Bihar and Orissa Provincial Co-operative Bank Ltd.</i>	18,74,578	..	24,30,861	17,51,180	63,395	2,26,405	4,80,091	3,36,502	3,17,519 Figures of Bihar are also included.
1. Cuttack Central Co-operative Bank Ltd.	85,947	..	2,63,517	66,318	90,565	27,384	1,40,000	1,45,000	14,729
2. Banki Dompara Central Co-operative Union Ltd.	4,302	..	40,841	44,242	39,764	58,497	50,000	70,000	20,542
3. Kujang Central Co-operative Union Ltd.	7,035	..	63,163	4,926	50,981	30,790	20,000	20,000	8,784
4. Kendrapara Central Co-operative Bank Ltd.	4,130	..	1,64,883	17,726	7,578	12,443	20,000	25,000	5,605
5. Jajpur Central Co-operative Bank Ltd.	18,789	..	1,80,551	21,102	7,624	6,840	1,61,000	32,300	14,736
6. Puri Central Co-operative Bank Ltd.	24,094	..	95,287	7,970	45,927	50,214	10,000	12,000	10,467
7. Khurda Central Co-operative Bank Ltd.	15,574	..	1,64,190	6,128	3,632	41,871	40,000	30,000	51,668
8. Nimapur Central Co-operative Union Ltd.	762	..	18,407	5,740	..	522	35,000	15,000	4,755
9. Balasore Central Co-operative Bank Ltd.	20,166	..	5,76,654	20,000	25,000	2,15,000	90,000	65,000	13,460
10. Bhadrak Central Co-operative Bank Ltd.	7,265	..	1,29,974	2,014	..	21,894	10,000	10,000	6,677
11. Sambalpur Central Co-operative Bank Ltd.	6,117	..	63,907	..	..	..	50,000	47,905	5,215
12. Bargarh Central Co-operative Bank Ltd.	5,917	..	21,200	695	5,020	23,010	10,000	10,000	5,201
13. Angul Central Co-operative Union Ltd.	11,269	..	82,302	32,842	35,578	29,948	10,000	20,000	4,101
Total ..	2,11,466	..	18,75,056	2,30,303	3,11,069	6,25,010	6,46,000	5,02,205	1,68,030

Quarterly Finance Statement of the Provincial and Central Co-operative Banks and Unions in Orissa for the quarter ending the 31st December 1935.

PART III.

Name of Bank.	Portion of Deposits or Ventures of the kind dealt with in columns 2 and 3 of Part I falling due in each quarter in twelve months from commencement of present quarter (4th column of Part II).				Repayments of loans by Societies estimated in each quarter in twelve months from commencement of present quarter (column 8 of Part II).			
	I Quarter.	II. Quarter.	III. Quarter.	IV. Quarter.	I. Quarter.	II. Quarter.	III. Quarter.	IV. Quarter.
1	2	3	4	5	6	7	8	9
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
<i>The Bihar and Orissa Provincial Co-operative Bank Ltd.</i>	5,43,173	7,18,935	8,08,564	3,69,189	16,376	1,72,289	1,01,107	1,90,318 Figure of Bihar are also included.
1. Cuttack Central Co-operative Bank Ltd.	..	2,68,517	..	..	10,000	1,30,000	..	..
2. Banki Dompara Central Co-operative Union Ltd.	..	31,925	8,916	..	4,000	16,000	20,000	10,000
3. Kujang Central Co-operative Union Ltd.	20,915	47,248	..	..	2,000	4,000	6,000	8,000
4. Kendrapara Central Co-operative Bank Ltd.	1,00,431	64,452	..	..	2,000	3,000	5,000	10,000
5. Jajpur Central Co-operative Bank Ltd.	1,20,850	..	..	59,701	20,500	35,000	50,000	65,500
6. Puri Central Co-operative Bank Ltd.	39,026	56,261	..	..	2,000	4,000	2,000	2,600
7. Khurda Central Co-operative Bank Ltd.	74,110	90,080	..	..	..	40,000	..	..
8. Nimajpara Central Co-operative Union Ltd.	11,413	7,084	..	..	5,000	4,000	11,000	15,000
9. Balasore Central Co-operative Bank Ltd.	5,26,654	50,000	..	..	40,000	30,000	20,000	..
10. Bhadrak Central Co-operative Bank Ltd.	34,287	95,637	..	..	1,000	3,000	4,000	2,000
11. Sambalpur Central Co-operative Bank Ltd.	42,197	21,710	..	..	16,000	16,000	12,000	6,000
12. Bargarh Central Co-operative Bank Ltd.	..	..	..	21,200	2,000	1,000	3,000	3,000
13. Atgaon Central Co-operative Bank Ltd.	..	82,392	..	..	..	1,000	3,000	6,000
Total	9,69,883	8,15,356	8,916	80,901	1,05,500	2,87,000	1,36,000	1,17,500

Y. A. GODBOLE,
Registrar, Co-operative Societies, Bihar.